

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14074 OF 2014
WITH PRAYER FOR INTERIM RELIEF

BACHAN SINGH JUNIOR HIGH SCHOOL AND ANR.

...PETITIONER(s)

VERSUS

GRAM SABHA, SAIDAPUR (U.P). & ORS.

...RESPONDENT(s)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 09.05.2014 when the Court was pleased to pass the following Order:

“Delay condoned.

Issue notice.

In the meantime, operation of the impugned judgment and order shall remain stayed.”

There are total 4 respondents in this matter.

Mr. Sunny Chaudhary, Advocate has filed Vakalatnama and memo of appearance on behalf of Respondent No. 1 alongwith Counter Affidavit (Copies included in SLP Paper Books).

Mr. A.K. Prasad, Advocate has filed Vakalatnama and memo of appearance on behalf of Respondent NO. 2 to 4 alongwith counter affidavit (copies included in SLP Paper Books).

Service of Show Cause notice is complete.

The matter above mentioned was listed before the Court of Registrar on 12.05.2015 when the following Order was passed:-

“The office report is that the Ld. Counsel for the respondents has already filed the counter affidavit. Viewed in that context, the matter, shall be precessed for listing before the Hon'ble Court on its own turn.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 9th day of July, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Vivek Gupta, Advocate

Mr. A.K Prasad, Advocate

Mr. Sunny Chaudhary, Advocate

ASSISTANT REGISTRAR

